No.D-12011/19/2014-Ad.III/I Government of India Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhavan, Dr.Rajendra Prasad Road, New Delhi, Dated the \ 7 September, 2013

OFFICE MEMORANDUM

Subject: - Extension of AMA at AZAD NAGAR, NAIPURA, LONI (Distt. Ghaziabad).

Consequent upon receipt of his willingness for extension of his tenure as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr. Arun Aggarwal, MD R/O C-10/97, Yamuna Vihar, Delhi / Shanti Nagar, Loni Road, Ghaziabad (U.P.) in terms of CS(MA) Rules, 1944 as amended from time to time for all employees of this Ministry and their family members residing at Azad Nagar, Naipura, Loni , District Ghaziabad (U.P.) and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year with effect from 17.07.2015 or till further orders, whichever is earlier.

2. The aforesaid appointment of Dr. Arun Aggarwal, MD as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's letter of even number dated 23.10.2006.

(Riazul Haque)
Under Secretary to the Government of India

To

Dr. Arun Aggarwal, MD, Shanti Nagar, Loni Road, Ghaziabad (U.P.)

Copy for information to:-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.

2. All officers/Sections in the Ministry.

- 3. Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
- 4. Shri Jagdish Prasad, MTS.
- 5. Guard file/Notice Board.
- 6. e-Governance Cell for uploading on "Employees Corner link".